

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 400
TO BE ANSWERED ON 25.07.2024**

REFORMS IN EPF AND ESI

400. SHRI SANJAY SETH:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether Government proposes to bring reforms in the Employees' Provident Fund (EPF) and Employees' State Insurance (ESI) Schemes for the better future of the workers working in the unorganized sectors across the country, if so, the details thereof;**
- (b) the details of workers working in the unorganized sector during the last five years across the country, State-wise, particularly in Uttar Pradesh; and**
- (c) the number of workers covered under EPF and ESI across the country, so far, State-wise, particularly in Uttar Pradesh?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (c): The Employee's Provident Funds and Miscellaneous Provisions (EPF & MP) Act, 1952 is applicable to factories and notified classes of establishment employing twenty or more employees with monthly EPF wages up to Rs.15,000/- per month. Similarly, the Employee's State Insurance (ESI) Act, 1948 is applicable to all factories and establishments employing ten or more persons working in organized sector drawing wages up to Rs.21,000/- (Rs.25,000/- for persons with disabilities).

The Code on Social Security, 2020 (the Code) notified on 29.09.2020 envisages, inter-alia, framing of schemes for unorganized workers. Further, the Code for the first time enables an establishment having less than ten persons to join ESIC on voluntary basis. The provisions of the Code relating to Employee's Provident Fund are applicable to every establishment with 20 or more employees without any reference to scheduled establishments.

Contd..2/-

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The Government has launched e-Shram Portal on 26.08.2021 for registration and creation of a Comprehensive National Database of Unorganised Workers. The details of State/ UT-wise count, including Uttar Pradesh, of unorganised workers registered on e-Shram portal as on 19.07.2024 at Annexure-I.

There are 7.42 Crores EPF Contributory members as on 21.07.2024. State-wise details are provided in Annexure – II. The State/UT-wise details of number of Labourers covered under ESI Scheme are at Annexure- III.

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF RAJYA SABHA UNSTARRED QUESTION NO. 400 TO BE ANSWERED ON 25.07.2024 BY SH. SANJAY SETH HON'BLE M.P. REGARDING 'REFORMS IN THE EPF AND ESI'

Sl. No.	State/UT	Total Registration (As on 19th July 2024)
1	ANDAMAN AND NICOBAR ISLANDS	31646
2	ANDHRA PRADESH	8084556
3	ARUNACHAL PRADESH	152262
4	ASSAM	7264034
5	BIHAR	29298574
6	CHANDIGARH	183116
7	CHHATTISGARH	8462253
8	DELHI	3393147
9	GOA	71697
10	GUJARAT	11746632
11	HARYANA	5327071
12	HIMACHAL PRADESH	1970960
13	JAMMU AND KASHMIR	3477316
14	JHARKHAND	9375373
15	KARNATAKA	9603959
16	KERALA	5976259
17	LADAKH	32889
18	LAKSHADWEEP	2569
19	MADHYA PRADESH	17677163
20	MAHARASHTRA	14699105
21	MANIPUR	441805
22	MEGHALAYA	316634
23	MIZORAM	64485
24	NAGALAND	225739
25	ODISHA	13428438
26	PUDUCHERRY	184943
27	PUNJAB	5661702
28	RAJASTHAN	13945562
29	SIKKIM	40708
30	TAMIL NADU	8673563
31	TELANGANA	4388535
32	THE DADRA & NAGAR HAVELI AND DAMAN & DIU	73855
33	TRIPURA	873998
34	UTTAR PRADESH	83606219
35	UTTARAKHAND	3026946
36	WEST BENGAL	26328866
	Total	298112579

Annexure- II

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF RAJYA SABHA UNSTARRED QUESTION NO. 400 TO BE ANSWERED ON 25.07.2024 BY SH. SANJAY SETH HON'BLE M.P. REGARDING 'REFORMS IN THE EPF AND ESI'

SI No	STATE/UT	CONTRIBUTING MEMBERS AS ON 21.07.2024
1	ANDAMAN AND NICOBAR ISLANDS	22416
2	ANDHRA PRADESH	1741695
3	ARUNACHAL PRADESH	14182
4	ASSAM	411472
5	BIHAR	1279254
6	CHANDIGARH	691771
7	CHATTISGARH	762570
8	DADRA AND NAGAR HAVELI	193434
9	DAMAN AND DIU	122974
10	DELHI	4853198
11	GOA	289286
12	GUJARAT	4921716
13	HARYANA	4374673
14	HIMACHAL PRADESH	505593
15	JAMMU AND KASHMIR	217925
16	JHARKHAND	799680
17	KARNATAKA	8905634
18	KERALA	1432446
19	LADAKH	2589
20	LAKSHADWEEP	46
21	MADHYA PRADESH	1682311
22	MAHARASHTRA	15516398
23	MANIPUR	18574
24	MEGHALAYA	46778
25	MIZORAM	5073
26	NAGALAND	13173
27	ORISSA	1268920
28	PUDUCHERRY	151773
29	PUNJAB	963498
30	RAJASTHAN	2081493
31	SIKKIM	34321
32	TAMIL NADU	7780311
33	TELANGANA	4663514
34	TRIPURA	37248
35	UTTAR PRADESH	3816521
36	UTTARAKHAND	892254
37	WEST BENGAL	3704709
	TOTAL	74219423

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State wise list of no. of employees covered under ESI across the country

SL. No.	State	No. of Employees
1	Andhra Pradesh	1193510
2	ASSAM & MEGHALYA & NAGALAND & TRIPURA & MANIPUR & MIZORAM & ARUNACHAL PRADESH	306680
3	Bihar	376980
4	Chandigarh	127660
5	Chhattisgarh	502070
6	Delhi	1247440
7	Goa	174580
8	Gujarat	1512040
9	Haryana	2155240
10	Himachal Pradesh	326520
11	Jammu & Kashmir	119510
12	Jharkhand	452220
13	Karnataka	2881430
14	Kerala	912020
15	Madhya Pradesh	1005550
16	Maharashtra	3999870
17	Odisha	830880
18	Puducherry & Mahe	98230
19	Punjab	1156870
20	Rajasthan	1305090
21	Sikkim	26400
22	Tamil Nadu & AN Islands	3561480
23	Telangana	1545930
24	Uttar Pradesh	2366010
25	Uttarakhand	568400
26	West Bengal	1790050
	All India	30542660
